

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

128. C.P.(IB)-955(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: State Bank of India

V/s.

Shri. Raviraj Vikas Takawane Personal

Guarantor to cd M/s Siddheshwar

Industries Pvt Ltd.

Appearance

For PG: Adv. Aman Kacheria a/w Adv. Siddharth Shankar i/b
Agarwal and Dhanuka Legal.

SECTION 95 (1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. Counsel for the PG submits that reply has been e-filed on 19.02.2024, however, upon query, it is replied that proof of service on FC is not annexed to the reply. No evidence placed for payment of cost. PG to take appropriate steps to ensure above & also remove defects. List on **21.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)